

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1468  
ANSWERED ON:22.03.2012  
AGREEMENT BETWEEN INDIA AND JAPAN  
Sardinha Shri Francisco

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) Whether India and Japan have entered into any agreement for cooperation in the field of Pharmaceuticals, etc.;
- (b) if so, the details thereof, agreement-wise; and
- (c) the benefits to be accrued to as result thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): India and Japan have not entered into any agreement for cooperation in the field of Pharmaceuticals. However, a Comprehensive Economic Partnership Agreement(CEPA) was signed between India and Japan on 16 February, 2011 in Tokyo by Commerce & Industry Minister and the Japanese Foreign Minister. This Agreement has come into force on 1 August, 2011, The India-Japan CEPA inter-alia includes cooperation in Pharmaceuticals.

(b): The Article 54 of the Agreement provides for cooperation on generic medicines by exchange of information on regulatory measures concerning generic medicine, with a view to promoting cooperation between the Parties in the field of Pharmaceuticals and building mutual confidence in the regulatory measures of each other. This Article lays down the mutually agreed definition of generic medicines.

(c): This agreement will help in promoting the export of generic medicines to Japan.